

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/21KOB/2023
SECTION	SEC 244 C/ACT
NAME OF PARTIES	BINIL KUMAR P AND ANOTHER V/S SNDP YOGAM AND 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW, M A SHAJI, KARTHIKA K J.
RESPONDENTS ADVOCATE/ PROFESSIONAL	A.N RAJAN BABU, P. GOPALAKRISHNAN, A.R EASWAR LAL, AUGUSTUS BINU, ANJU THOMAS M, KARTHIK J SEKHAR, ROC

02 May 2024

O R D E R

CP(C/ACT)/21KOB/2023

Learned Counsel, Ms. Karthika K J appears on behalf of the Petitioners through virtual mode. Learned ARoC, Ms. Bindu Vergis appears through virtual mode. Learned representing counsel, Mr. Govind appears physically on behalf of Respondents 3 & 4 and submits that they have filed the reply affidavit, however the same is not record. Counsel appearing for R3 & R4 are directed to ensure that reply affidavit is on record at least 2 days before the next date of hearing. Copy of the reply may also be served on the Counsel appearing for the petitioner.

List this matter for further consideration on **21.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**